

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-05-2024 AT 10:30 AM**

**CP (IB) No. 21/59/HDB/2024**  
u/s. 59 of IBC, 2016

**IN THE MATTER OF:**

Mr. Vasu Devan Gopu - Liquidator of  
Vitreo Health India Private Limited

**...Petitioner**

**AND**

Registrar of Companies, Telangana

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned CS Mr Satyajit Joshi, for petitioner present through Video Conference.  
No representation for ROC.

Observations not filed. For hearing the petitioner, matter adjourned to  
14.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**